

†[THE MINISTER OF RAILWAYS (SHRI L. N. MISRA) : (a) Loss suffered by the Indian Railways is approximately Rs. 60 crores.

(b) Expenditure incurred by the Railways on this account is about Rs. 2.5 crores. However, this does not include debits that are likely to be raised by other Ministries and by State Governments for track patrolling etc.]

#### Sagar Samrat

\*19. SHRI NABIN CHANDRA BURAGOHAIN :

SHRI BIPINPAL DAS :

DR. V. A. SEYID MUHAMMAD :

SHRI SARDAR AMJAD ALI :

SHRIMATI SARASWATI PRADHAN :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the work of Sagar Samrat in Bombay High is likely to be held up till September, 1974; if so, what are the reasons therefor;

(b) whether it is also a fact that the Chairman of the Oil and Natural Gas Commission has stated that 1 million tonnes of crude oil would be produced from Bombay High in the course of the next two years; and

(c) if so, what are the reasons for scaling down the estimated production of crude oil ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH) : (a) Yes, Sir, due to adverse weather conditions.

(b) The Chairman, O.N.G.C. has indicated 1 million tonnes production of crude oil as the likely target under most favourable circumstances in the course of the next two years.

(c) The question of scaling down the estimates of production of crude oil from

the Bombay High area does not arise. No such estimates can be made till the parameters and potential of the area are determined by drilling wells all over the structure and by testing them fully. However, consequent upon the discovery of oil on this structure and having regard to the urgent need to increase oil production and the world-wide escalation in oil prices, ONGC proposes to give greater priority to achieving early production from the area around the first discovery well rather than wait for the exploration and the assessment of the entire area. To achieve this end, the next few wells are expected to be drilled in the vicinity of the discovery well.

मनमाड-परली और मिरज-लातूर रेल मार्ग का बड़ी लाइन में बदला जाना

\*20: श्री आर० डी० जगतप अवरगांवकर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि मनमाड-परली और उस्मानाबाद होकर मिरज-लातूर रेल मार्ग को बड़ी लाइन में परिवर्तित किए जाने के संबंध में महाराष्ट्र सरकार द्वारा प्रस्तुत किये गये प्रस्ताव पर केन्द्रीय सरकार द्वारा क्या निर्णय किया गया है ?

†[Conversion of Manmad-Purli and Miraj-Latur Railway line into broad gauge

\*20. SHRI R. D. J. AVERGOANKAR: Will the Minister of RAILWAYS be pleased to state the decision taken by the Central Government on the proposal submitted by the Maharashtra Government in regard to the conversion of the Manmad-Purli and Miraj-Latur railway line via Usmanabad into a broad gauge railway line ?]

रेल मंत्रालय में उप-मंत्री (श्री मुहम्मद शफी कुरेशी) : पहले से चल रहा मरवेक्षण कार्य पूरा हो जाने और उसकी जांच कर लेने के बाद महाराष्ट्र सरकार के प्रस्ताव के संबंध में कोई विनिश्चय किया जायेगा ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : The decision regarding the proposal of the Maharashtra Government will be taken after the Surveys which are already in progress are completed and examined.]

**Corporate plan for traffic requirements**

\*21. SHRIMATI MARGARET ALVA :  
SHRIMATI PRATIBHA SINGH :  
SHRIMATI LEELA DAMODARA MENON :  
SHRIMATI RATHNABAI SREENIVASA RAO :

Will the Minister of RAILWAYS be pleased to state :

(a) whether a 15-year Corporate Plan is under preparation to meet future traffic requirements; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) Yes, Sir.

(b) An initial version of the 15-year Corporate Plan based on preliminary studies has been prepared and a detailed version in consultation with the Zonal Railways is currently under preparation and is likely to be ready in 2-3 years time.

**Atrocities committed on railway Workers**

\*22. SHRI MULKA GOVINDA REDDY: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that serious atrocities were committed recently by Border Security Force/Central Reserve Police/Railway Protection Force on railway workers at Kanchrapara in Eastern Railway Pandu and Lumding railway stations in North-east Frontier Railways; and

[ ] English translation.

(b) if so, what are the details of such incidents?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA) : (a) No, Sir.

(b) Does not arise.

\*23. [Transferred to the 31st July, 1974.]

**Statutory control on retail prices of petrol and high speed diesel oil**

\*24. SHRI K. L. N. PRASAD :

SHRI B. P. NAGARAJA MURTHY :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government have taken any steps to impose statutory control on the retail prices of petrol and high speed diesel oil to end the unauthorised levy of service charge by petrol dealers in the country; and

(b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROAH) : (a) No, Sir.

(b) Does not arise.

**Supply of crude oil by Iraq to India**

\*25. SHRI BHUPESH GUPTA :

SHRI J. S. ANAND :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that in May, 1973 negotiations were held between India and Iraq for long-term and short-term supplies of crude oil at reasonable rates;

(b) whether during these negotiations, any proposal for import of crude oil from Saudi Arabia was received by the Government of India;